



MEETINGS COVERAGE AND PRESS RELEASES

2 JANUARY 2014

SC/11238

Security Council Al-Qaida Sanctions Committee Deletes Atilla Selek and Nabil Ben Mohamed Ben Ali Ben Attia from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

Decisions Taken Following Review of Delisting

Requests Submitted Through Office of the Ombudsperson

On 2 January 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the names of the individuals below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for these names submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Reports of the Ombudsperson on these delisting requests.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) no longer apply to the names set out below.

A. Individuals associated with Al-Qaida

QI.B.69.02. Name: 1: NABIL 2: BEN MOHAMED 3: BEN ALI 4: BEN ATTIA **Name (original script):** نبييل بن محمد بن علي بن عطية
Title: na **Designation:** na **DOB:** 11 May 1966 **POB:** Tunis, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** Abu Salim **Nationality:** Tunisian **Passport no.:** Tunisian passport

number L289032, issued on 22 Aug. 2001, expires on 21 Aug. 2006 **National identification no.:** na **Address:** Via Val Bavona, Number 1, Milan, Italy **Listed on:** 3 Sep. 2002 (amended on 20 Dec. 2005, 31 Jul. 2006, 23 Dec. 2010) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

QI.S.270.09. Name: 1: ATILLA 2: SELEK 3: na 4: na **Title:** na **Designation:** na **DOB:** 28 Feb. 1985 **POB:** Ulm, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Muaz **Nationality:** na **Passport no.:** none **National identification no.:** Identity paper no. L1562682, issued by the Foreigners' Authority in Freiburg, Germany **Address:** Kurwaldweg 1, 75365 Calw, Germany **Listed on:** 18 Jun. 2009 (amended on 25 Jan. 2010, 13 Dec. 2011, 6 Aug. 2013) **Other information:** Member of the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (QE.I.119.05.). Released from detention in Germany on 7 July 2011.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>
(<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the first update of the List in 2014. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml
(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

 **For information media. Not an official record.**



MEETINGS COVERAGE AND PRESS RELEASES

3 JANUARY 2014

SC/11241

Security Council Al-Qaida Sanctions Committee Action Regarding Jaber Abdallah Jaber Ahmad Al-Jalahmah

SECURITY COUNCIL PRESS RELEASE

On 3 January 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities decided that Jaber Abdallah Jaber Ahmad Al-Jalahmah (QI.A.237.08) should be included on the Al-Qaida Sanctions List.

Jaber Abdallah Jaber Ahmad Al-Jalahmah was originally included on the Al-Qaida Sanctions List on 16 January 2008, but had petitioned the Committee, through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), for removal from the List.

Following the presentation to the Committee by the Ombudsperson of her Comprehensive Report on this petition, the Committee received new information concerning recent support by Jaber Abdallah Jaber Ahmad Al-Jalahmah to Al-Qaida-related entities. This information was not available to the Ombudsperson at the time she delivered her report to the Committee and was not considered by the Committee when making its decision on the petition. Consequently, the Committee simultaneously approved the petition for removal from the List based on the Ombudsperson's report, and decided to re-list Jaber Abdallah Jaber Ahmad Al-Jalahmah based on the new information.

The Committee therefore approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with Al-Qaida

QI.A.237.08. Name:1: JABER 2: ABDALLAH 3: JABER 4: AHMAD AL-JALAHMAH **Name (original script):** جابر عبد الله جابر أحمد الجلاهمة

Title: na **Designation:** na **DOB:**24 Sep. 1959 **POB:**Al-Khitan area, Kuwait **Good quality a.k.a.:** a) Jaber Al-Jalahmah **b)** Abu Muhammad Al-Jalahmah **c)** Jabir Abdallah Jabir Ahmad Jalahmah **d)** Jabir 'Abdallah Jabir Ahmad Al-Jalahmah **e)** Jabir Al-Jalhami **Low quality a.k.a.:** a) Abdul-Ghani **b)** Abu Muhammad **Nationality:** Kuwaiti **Passport no.:** a) 101423404 **b)** Kuwaiti passport number 2541451, valid until 16 Feb. 2017 **c)** Kuwaiti passport number 002327881 **National identification no.:** Kuwaiti national identification number 259092401188 **Address:** Kuwait, (residence as at March 2009 and at December 2013) **Listed on:** 3 Jan. 2014 **Other information:** Previously listed between 16 Jan. 2008 and 3 Jan. 2014 (amended on 1 Jul. 2008, 23 Jul. 2008, 25 Jan. 2010). Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

In accordance with paragraph 17 of resolution 2083 (2012), the Committee has made accessible on its website the narrative summary of reasons for listing the above name, at the following URL:

<http://www.un.org/sc/committees/1267/NSQI23708E.shtml>
(<http://www.un.org/sc/committees/1267/NSQI23708E.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the second update of the List in 2014. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml
(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

 **For information media. Not an official record.**



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**MEETINGS COVERAGE AND
PRESS RELEASES**

6 JANUARY 2014

SC/11243

Security Council Al-Qaida Sanctions Committee Deletes Two Entries from Its List

SECURITY COUNCIL PRESS RELEASE

Decisions Follow Review of Requests Submitted through Ombudsperson's Office

On 6 January 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the names below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for these names submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Reports of the Ombudsperson on these delisting requests.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) no longer apply to the names set out below.

B. Entities and other groups and undertakings associated with Al-Qaida

QE.I.126.06. Name: INTERNATIONAL ISLAMIC RELIEF ORGANIZATION, PHILIPPINES, BRANCH OFFICES **A.k.a.:** **a)** International Islamic Relief Agency **b)** International Relief Organization **c)** Islamic Relief Organization **d)** Islamic World Relief **e)** International Islamic Aid Organization **f)** Islamic Salvation Committee **g)** The Human Relief Committee of the Muslim World League **h)** World Islamic Relief Organization **i)** Al Igatha Al-Islamiya **j)** Hayat al-Aghatha al-Islamia al-Alamiya **k)** Hayat al-Igatha **l)** Hayat Al-'Igatha **m)** Ighatha **n)** Igatha **o)** Igassa **p)** Igasa **q)** Igase **r)** Egassa **s)** IIRO **F.k.a.:** na **Address:** a) International Islamic Relief Organization, Philippines Office; 201 Heart Tower Building; 108 Valero Street; Salcedo Village, Makati City; Manila, Philippines b) Zamboanga

City, Philippines c) Tawi Tawi, Philippines d) Marawi City, Philippines e) Basilan, Philippines f) Cotabato City, Philippines **Listed on:** 4 Aug. 2006 (amended on 13 Dec. 2011) **Other information:** Associated with the Abu Sayyaf Group (QE.A.1.01) and Jemaah Islamiyah (QE.J.92.02). All offices closed in 2006 but as of early 2009, the IIRO office in Manila, the Philippines had reopened. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Jun. 2010.

QE.I.127.06. Name: INTERNATIONAL ISLAMIC RELIEF ORGANIZATION, INDONESIA, BRANCH OFFICE **A.k.a.:** a) International Islamic Relief Agency b) International Relief Organization c) Islamic Relief Organization d) Islamic World Relief e) International Islamic Aid Organization f) Islamic Salvation Committee g) The Human Relief Committee of the Muslim World League h) World Islamic Relief Organization i) Al Igatha Al-Islamiya j) Hayat al-Aghatha al-Islamia al-Alamiya k) Hayat al-Igatha l) Hayat Al-'Igatha m) Ighatha n) Igatha o) Igassa p) Igasa q) Igase r) Egassa s) IIRO **F.k.a.:** na **Address:** a) International Islamic Relief Organization, Indonesia Office; Jalan Raya Cipinang Jaya No. 90; East Jakarta, 13410, Indonesia b) P.O. Box 3654; Jakarta, 54021, Indonesia c) 8 Jalan Tarnan Simanjuntak Barat, Cipinang Cempedak Jakarta Timur 13340 Indonesia **Listed on:** 9 Nov. 2006 (amended on 13 Dec. 2011) **Other information:** Associated with Jemaah Islamiyah (QE.J.92.02) and the International Islamic Relief Organization, Philippines, Branch Offices (QE.I.126.06). Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Jun. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>
(<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the third update of the List in 2014. An updated List is accessible on the Committee's website at the following URL:
http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml
(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

 **For information media. Not an official record.**



MEETINGS COVERAGE AND PRESS RELEASES

14 FEBRUARY 2014

SC/11280

Security Council Al-Qaida Sanctions Committee Amends One Entry on Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 14 February 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) enacted the amendments specified with underline and strikethrough in the entry below on its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations:

B. Entities associated with Al-Qaida

QE.G.91.02. Name: GLOBAL RELIEF FOUNDATION (GRF)

A.k.a.: na **F.k.a.:** na **Address:** a) 9935 South 76th Avenue, Unit 1, Bridgeview, Illinois, 60455, United States of America b) P.O. Box 1406, Bridgeview, Illinois, 60455, United States of America **Listed on:** 22 Oct. 2002 (amended on 26 Nov. 2004, 20 Dec. 2005, 25 Jul. 2006, 24 Mar. 2009, 11 Mar. 2010, 25 Mar. 2010, 28 Apr. 2011, 21 Feb. 2012, 14 Feb. 2014) **Other information:** Other Foreign Locations: Afghanistan, Bangladesh, Eritrea, Ethiopia, India, Iraq, West Bank and Gaza, Somalia and Syria. Federal Employer Identification Number (United States of America): 36-3804626. ~~V.A.T. Number: BE 454,419,759.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2014. An updated List is accessible on the Committee's website at the following URL: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml (http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

 **For information media. Not an official record.**



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**MEETINGS COVERAGE AND
PRESS RELEASES**

14 MARCH 2014

SC/11318

Security Council Al-Qaida Sanctions Committee Deletes Yacine Ahmed Nacer from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

Decision Taken Following Review of Delisting

Request Submitted Through Office of the Ombudsperson

On 14 March 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name of the individual below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) no longer apply to the name set out below.

A. Individuals associated with Al-Qaida

QI.N.165.04. Name: 1: YACINE 2: AHMED 3: NACER 4: na **Name (original script):** ياسين احمد ناصر **Title:** na **Designation:** na **DOB:** 2 Dec. 1967 **POB:** Annaba, Algeria **Good quality a.k.a.:** Yacine di Annaba **Low quality a.k.a.:** a) Il Lungo b) Naslano **Nationality:** Algerian **Passport no.:** na **National identification no.:** na **Address:** Number 6 Rue Mohamed Khemisti, Annaba, Algeria **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 21 Dec. 2007, 25 Jan. 2010, 16 May

2011) **Other information:** Reportedly residing in Algeria as of 2009. Father's name is Ahmed Nacer Abderrahmane. Mother's name is Hafsi Mabrouka. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>

(<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fifth update of the List in 2014. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml

(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).



For information media. Not an official record.



MEETINGS COVERAGE AND PRESS RELEASES

14 MARCH 2014

SC/11317

Security Council Al-Qaida Sanctions Committee Adds Malik Muhammad Ishaq to Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 14 March 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with Al-Qaida

QI.I.321.14. Name: 1: MALIK 2: MUHAMMAD 3: ISHAQ 4: na **Name (original script):** اسحاق محمد مالک **Title:** na **Designation:** na **DOB:** approximately 1959 **POB:** Rahim Yar Khan, Punjab Province, Pakistan **Good quality a.k.a.:** Malik Ishaq **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** Pakistan **Listed on:** 14 Mar. 2014 **Other information:** One of the founders and a current leader of Lashkar i Jhangvi (LJ) (QE.L.96.03). Physical description: heavy build with black eye colour, black hair colour and medium brown complexion with a heavy black beard. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

In accordance with paragraph 17 of resolution 2083 (2012), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL:

<http://www.un.org/sc/committees/1267/NSQI32114E.shtml>
(<http://www.un.org/sc/committees/1267/NSQI32114E.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fifth update of the List in 2014. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml

(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

 **For information media. Not an official record.**



MEETINGS COVERAGE AND PRESS RELEASES

31 MARCH 2014

SC/11341

Security Council Al-Qaida Sanctions Committee Deletes Two Entries from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 31 March 2014, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the names of the individuals below from the Al-Qaida Sanctions List. Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) no longer apply to the names set out below.

A. Individuals associated with Al-Qaida

QI.K.158.04. Name: 1: ABDERRAHMANE 2: KIFANE 3: na 4: na **Name (original script):** عبد الرحمن كيفان **Title:** na **Designation:** na **DOB:** 7 Mar. 1963 **POB:** Casablanca, Morocco **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Moroccan **Passport no.:** na **National identification no.:** na **Address:** Number 25 Via Padre Massimiliano Kolbe — Sant' Anastasia (NA), Italy **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

QI.M.116.03. Name: 1: AMRAN 2: MANSOR 3: na 4: na **Title:** na **Designation:** na **DOB:** 25 May 1964 **POB:** Johor, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** Henry **Nationality:** Malaysian **Passport no.:** A 10326821 **National identification**

no.: 640525-01-5885 **Address:** Kg. Sg. Tiram, Johor, Malaysia **Listed on:** 9 Sep. 2003 (amended on 25 Jan. 2010) **Other information:** Released from detention and believed to be in Indonesia. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>

(<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixth update of the List in 2014. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml

(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

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